

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No	: CP/1107/IB/2018
NAME OF PETITIONER	: Unique Roof Pvt Ltd
NAME OF RESPONDENT	: Sri Kumaran Builders Pvt Ltd
SECTION	: 9 of IBC 2016

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SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No	:	CP/1118/IB/2018
NAME OF PETITIONER	:	Unique Roof Pvt Ltd
NAME OF RESPONDENT	:	SCM Garments Pvt Ltd
SECTION	:	9 of IBC 2016

CP/1107/IB/2018

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CP/1118/IB/2018

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ORDER

The Ld. Interim Resolution Professional Mr. Muthuiah Thevar Rajapandian appears on the screen but his voice is not audible.

List the above matters along with the connected Applications on **10.08.2021** for hearing.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

MS